GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:809
ANSWERED ON:14.08.2012
SECURITY FOR GODOWNS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether tonnes of foodgrains are lying exposed to plunder and theft with the Central Industrial Security Force (CISF) withdrawing its security cover five godowns of the Food Corporation of India (FCI);
- (b) if so, the reasons for withdrawal of CISF from the godowns of FCI;
- (c) whether the Ministry has taken up the matter with the Ministry of Home Affairs;
- (d) if so, the response of the Ministry of Home Affairs thereon; and
- (e) the steps taken by the Union Government to provide adequate security to FCI godowns?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a). No, Madam. After withdrawal of security cover of CISF personnel by Ministry of Home Affairs on 01/04/2012, FCI has deployed its own Watch & Ward Staff and also engaged Armed Security Guards as well Armed police personnel from State Government for safety & security of food grains stocks of these godowns.
- (b). After a review meeting held with CISF authorities on 16.01.2012 to resolve the shortcomings of security & physical infrastructure etc, an MoU was signed by FCI with CISF in December, 2011 and directions were issued to concerned EDs and GMs to provide physical infrastructure as per MoU. However, CISF authorities withdrew the CISF personnel from FCI godowns on 01/04/2012 in the meantime.
- (c). Yes, Madam.
- (d) Till this date there is no response from the Ministry of Home Affairs.
- (e). On withdrawal of CISF personnel by the Ministry of Home Affairs, FCI has deployed its own Watch & Ward Staff as well as Armed security guards / Armed police personnel from State Police to protect these godowns.